

Form 1 (Punjab)									
List of cases e-filed during the month of November, 2022									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of November, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of November, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of November, 2022						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		PATIALA	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	ARB	9
2	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	13	ARB	2
3	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	13	CS	1
4	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	13	EXE	1
5	ADJ	Chandigarh	Sh.Narender, ADJ	16	Civil Suit	2
6	ADJ	Chandigarh	Sh.Jagdeep Sood, ADJ	22	ARB	3

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of November, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh	Nil	Nil	Nil	Nil	Nil
		Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar	Nil	Nil	Nil	Nil	Nil
		Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms.Anshu Shukla, ADJ	Chandigarh	765/2022	M/S CHIRANJI LAL GUPTA AND SONS P.LTD Vs. UNION OF INDIA	ROHAN MARKANDA	05/11/2022	05/11/2022
2	Ms.Anshu Shukla, ADJ	Chandigarh	769/2022	A2Z INFRA ENGINEERING LIMITED Vs. DAKSHIN HARYANA BIJLI	ALOK JAIN	10/11/2022	10/11/2022
3	Ms.Anshu Shukla, ADJ	Chandigarh	771/2022	M/S ROHAN RAJDEEP TOLLWAYS LIMITED Vs. STATE OF PUNJAB	P K MOUDGIL	11/11/2022	11/11/2022
4	Ms.Anshu Shukla, ADJ	Chandigarh	774/2022	P. D. AGARWAL INFRASTRUCTURE LIMITED Vs. STATE OF PUNJAB	P K MOUDGIL	15/11/2022	15/11/2022
5	Ms.Anshu Shukla, ADJ	Chandigarh	776/2022	CHANDIGARH HOUSING BOARD Vs. SATISH KUMAR CONTR	GEETA GULATI	15/11/2022	15/11/2022
6	Ms.Anshu Shukla, ADJ	Chandigarh	785/2022	STATE OF PUNJAB Vs. M/S CDS INFRA PROJECTS	AJAY SOOD	16/11/2022	16/11/2022
7	Ms.Anshu Shukla, ADJ	Chandigarh	786/2022	STATE OF PUNJAB Vs. M/S CDS INFRA PROJECTS	AJAY SOOD	16/11/2022	16/11/2022
8	Ms.Anshu Shukla, ADJ	Chandigarh	797/2022	POHLYDRO ENERGY LTD Vs. HARYANA RENEWABLE ENERGY	VINAY KASHYAP	18/11/2022	18/11/2022
9	Ms.Anshu Shukla, ADJ	Chandigarh	809/2022	M/S ROHAN RAJDEEP HIGHWAYS LIMITED Vs. STATE OF PUNJAB	PARVEEN MOUDGILL	22/11/2022	22/11/2022
10	Ms.Anshu Shukla, ADJ	Chandigarh	332/2016	A S BINDRA VS PUNJAB AGRO IND CORP	SH. ANIL KUMAR AGGARWAL	02-07-2016	12-11-2022
11	Ms.Anshu Shukla, ADJ	Chandigarh	467/2018	EMAAR MGF LAND LTD VS APS INTERNATIONAL	SH. SEKHAR VERMA	43299	16-11-2022
12	Ms.Anshu Shukla, ADJ	Chandigarh	701/2018	APS INTERNATIONAL PVT LTD VS EMAAR MGF LAND LTD	SH. GAURAV CHOPRA	43336	44881
13	Ms.Anshu Shukla, ADJ	Chandigarh	292/2018	UNION OF INDIA VS M/S RAM KUMAR BANSAL	SH. SUNIL K SAHORE	43227	44890

14	Ms.Anshu Shukla, ADJ	Chandigarh	207/2016	MS G.T GENERAL MILLS VS PUNJAB STATE	SH. SUNIL KUMAR DIXIT	42450	31/11/2022
15	Ms.Anshu Shukla, ADJ	Chandigarh	5/2019	KULBIR CHAUHAN VS SAROOP SINGH	SH. P.K KUKREJA	43644	44877
16	Ms.Anshu Shukla, ADJ	Chandigarh	03/2022	SML ISUZU LTD VS KHT AGENCIES PVT LTD	SH. MANOJ KUMAR	44601	44877

17	Sh.Jaibir Singh, ADJ	Chandigarh	CIVIL SUIT/19/2022	INDO FARM EQUIPMENT LTD. VS. M/S ALL DAY PRODUCTION & ANR.	Sh. Vipul Jain counsel for plaintiff	3.2019/ 03.11.	03.11.2022
18	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/773/2022	PB. MANDI BOARD TARTARAN VS. M/S NARULA BUILDWELL P.LTD AND ANR.	Sh. Sanjeev Sharma counsel for objector	14.11.2022	14.11.2022
19	Sh.Jaibir Singh, ADJ	Chandigarh	EXE/675/2022	M/S GONDWANA ENGINEERS LTD. V.S PB WATER SUPPLY AND SEWERAGE BOARD & ORS.	Sh. Jagdeep Singh Rana counsel for DH	17.11.2022	17.11.2022
20	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/795/2022	AXIS BANK V.S DALJEET SINGH	Sh. R.K. Rai counsel for petitioner	18.11.2022	18.11.2022
21	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/414/2022	STATE OF PUNJAB VS. MADHAVA BHRAMPUTRA	SH. SUNNY KUMAR GP FOR OBJECTORS	13.05.2022	01.11.2022
22	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/415/2022	STATE OF PUNJAB VS. MADHAVA BHRAMPUTRA	SH. SUNNY KUMAR GP FOR OBJECTORS	13.05.2022	01.11.2022
23	Sh.Jaibir Singh,ADJ	Chandigarh	CS/10/2022	M/S DREDGING CORPORATION LTD VS. THE PUNJAB STATE INDUSTRIAL DEVELOPMENT	SH. SUNIL KUMAR OJHA FOR PLAINTIFF, SH. VIKAS MOHAN GUPTA FOR DEFENDANT NO. 1, SH. SUNNY KUMAR GP FOR DEFENDANT NO. 2	26.09.2022	01.11.2022 12.11.2022
24	Sh.Jaibir Singh,ADJ	Chandigarh	CS/11/2022	M/S DREDGING CORPORATION LTD VS. THE PUNJAB STATE INDUSTRIAL DEVELOPMENT	SH. SUNIL KUMAR OJHA FOR PLAINTIFF, SH. VIKAS MOHAN GUPTA FOR DEFENDANT NO. 1, SH. SUNNY KUMAR GP FOR DEFENDANT NO. 2	26.09.2022	01.11.2022 12.11.2022
25	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/966/2019	DAIMLER FINANCE SERVICES VS. M/S DELCRAY CABLES PVT. LTD	SH. VIPUL DHARMANI FOR PETITIONER, MS. SEEMA MAHENDRU FOR RESPONDENT	31.07.2019	02.11.2022
26	Sh.Jaibir Singh,ADJ	Chandigarh	CS/1/2022	M/S FRONTIER AGROTECH PVT. LTD VS. M/S JINDAL PESTICIDES	SH. ASHOK PAUL JAGGA FOR PLAINTIFF, SH. VIKAS SHARMA FOR DEFENDANT NO. 1	08.04.2022	02.11.2022
27	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/522/2022	M/S MANHAS BUILDERS VS. WISDOM ARK SCHOOL	SH. NARESH S. RANA FOR PETITIONER, SH. NIKHIL HANDA FOR RESPONDENT NO. 1	02.07.2022	03.11.2022
28	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/645/2022	M/S PURI OIL MILLS LTD. V.S STATE OF HARYANA	SH. VINAY KASHYAP FOR PETITIONER, SH. PRANSHU CHATURVEDI GP FOR RESPONDENT NO. 1,2 AND 4,	17.09.2022	AND 12.11.2022
29	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/56/2022	PUNJAB STATE COOPERATIVE MILK PRODUCER VS. TCI FREIGHT	SH. AJAY SOOD FOR OBJECTOR, SH. MANINDER ARORA FOR RESPONDENT	20.01.2022	05.11.2022
30	Sh.Jaibir Singh,ADJ	Chandigarh	EX/161/2022	TCI FREIGHT VS. PUNJAB STATE COOPERATIVE MILK PRODUCER	SH. MANINDER ARORA FOR DH, SH. AJAY SOOD FOR JD	23.02.2022	05.11.2022
31	Sh.Jaibir Singh,ADJ	Chandigarh	EX/522/2022	DALJIT SINGH VS. STATE OF PUNJAB	SH. ANUBHAV BANSAL FOR DH.	4.08.2022	05.11.2022
32	Sh.Jaibir Singh,ADJ	Chandigarh	EX/1216/2017	JAI BHUSHAN MALIK VS. STATE OF PUNJAB	SH. N.S. RANA FOR DH, SH. SUNNY KUMAR GP FOR JD	14.07.2017	09.11.2022 25.11.2022 30.11.2022
33	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/475/2018	STATE OF HARYANA VS. BANSAL RICE MILLS	SH. HARISH BANSAL FOR PETITIONER	21.07.2018	09.11.2022
34	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/476/2018	STATE OF HARYANA VS. BANSAL BROTHERS	SH. HARISH BANSAL FOR PETITIONER	21.07.2018	09.11.2022
35	Sh.Jaibir Singh,ADJ	Chandigarh	CS/2/2021	FORTUNE MALL PVT. LTD VS. ORIENTAL INSURANCE COMPANY	SH. VIKAS SAGAR FOR PLAINTIFF, SH. KRISHNA KANT FOR DEFENDANTS	04.08.2021	09.11.2022
36	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/606/2022	EXECUTIVE ENGINEER VS. M/S DASM CONSTRUCTION CO. PVT. LTD	SH. HARISH RIKHARI FOR OBJECTOR, SH. KARAN VERMA FOR RESPONDENT	23.08.2022	10.11.2022
37	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/395/2022	TATA MOTORS LTD VS. PUNJAB BUS METRO SOCIETY	SH. INDERJIT SINGH FOR OBJECTOR, SH. NISHANT MAINI FOR RESPONDENT	09.05.2022	10.11.2022
38	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/413/2022	M/S SAINI TRADING COMPANY VS. THE PUNJAB STATE COOPERATIVE	SH. N.S. RANA FOR PETITIONER, MS. SHURUTI FOR RESPONDENT	12.05.2022	10.11.2022
39	Sh.Jaibir Singh,ADJ	Chandigarh	CS/1/2021	JA MARKETING PVT LTD VS. M/S ITC LTD	SH. PARAS MONEY GOEL FOR PLAINTIFF, SH. VIKAS JAIN FOR DEFENDANT	19.04.2021	11.11.2022
40	Sh.Jaibir Singh,ADJ	Chandigarh	EXE/534/2022	HCGL NIRAJ SUPREME V.S STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH,	26.08.2022	11.11.2022
41	Sh.Jaibir Singh,ADJ	Chandigarh	EXE/535/2022	HCGL NIRAJ SUPREME V.S STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH,	26.08.2022	11.11.2022
42	Sh.Jaibir Singh,ADJ	Chandigarh	EXE/536/2022	HCGL NIRAJ SUPREME V.S STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH,	26.08.2022	11.11.2022
43	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/416/2022	M/S RANA BUILDERS LTD. V.S UNION OF INDIA	SH. R.K. SYAL FOR PETITIONER,	13.05.2022	16.11.2022
44	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/843/2021	UNITED INDIA INSURANCE V.S SHREYANS FABRICS	SH. VIKAS SAGAR FOR OBJECTOR, MS. MAMTA B JAIN FOR RESPONDENT	09.12.2021	17.11.2022

45	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/138/2022	SHREYANS FABRICS VS. UNITED INDIA INSURANCE	MS. MAMTA B JAIN FOR OBJECTOR, SH. VIKAS MOHAN GUPTA FOR RESPONDENT	04.03.2022	17.11.2022
46	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/515/2021	PUNJAB SMALL INDUSTRIES V.S SHRISHTI CONSTRUCITONS	SH. VANEESH KHANNA FOR PETITIONER, SH. ROHAN MARKANDA FOR RESPONDENT	01.04.2021	18.11.2022
47	Sh.Jaibir Singh,ADJ	Chandigarh	EXE/22/2021	M/S ANIL & CO. VS. PUNJAB SMALL INDUSTRIAL AND EXPORT CORP. LTD.	SH. R.K SYAL FOR DH, SH. VANEESH KHANNA FOR JD.	11.01.2021	18.11.2022
48	Sh.Jaibir Singh,ADJ	Chandigarh	EXE/405/2018	M/S MADHVA BRAHMAPUTRA V.S STATE OF PUNJAB	SH. HARISH CHHABRA FOR DH, SH. ARVIND MARKAN GP FOR JD NO. 1,4 AND 5, SH. AJAY SAPEHIA FOR PIDB	07.04.2018	19.11.2022
49	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/825/2021	UNITECH VS. CHANDIGARH ADMINISTRATION	SH. KARAN NEHRA FOR OBJECTOR, SH. HUKAM SINGH GP FOR RESPONDENT	02.12.2021	19.11.2022
50	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/691/2021	CHANDIGARH ADMINISTRATION VS. UNITECH LTD.	SH. HUKAM SINGH GP FOR OBJECTORS , SH. KARAN NEHRA	04.10.2021	19.11.2022
51	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/51/2022	KHALSA RICE MILLS VS. THE PUNJAB STATE COOPERATIVE	SH. N.S. RANA FOR OBJECTOR, SH. RAVI INDER SINGH FOR RESPONDENT	18.01.2022	21.11.2022
52	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/574/2017	M/S CHAMKAUR RICE AND GENERAL MILLS VS. PUNJAB STATE CIVIL SUPPLIES	SH. VISHAL SONDHI FOR PETITIONERS, SH. ASHOK SHARMA FOR RESPONDENT	04.07.2017	21.11.2022
53	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/472/2020	DIRECTOR GENERAL VS. SWASTIKA ENTERTAINMENTS LTD	SH. PRANSHU CHATURVEDI GP FOR OBJECTOR	13.07.2020	22.11.2022
54	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/472/2020	DIRECTOR GENERAL VS. SWASTIKA ENTERTAINMENTS LTD	SH. PRANSHU CHATURVEDI GP FOR OBJECTOR	13.07.2020	22.11.2022
55	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/704/2021	M/S BHULLAR CONSTRUCTIONS LTD. VS. UNION OF INDIA	SH. GAURAV SINGH RANA FOR OBJECTOR, SH. SATINDER SINGH STANDING GP FOR RESPONDENTS	29.10.2021	24.11.2022
56	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/703/2021	M/S BHULLAR CONSTRUCTIONS LTD. VS. UNION OF INDIA	SH. GAURAV SINGH RANA FOR OBJECTOR, SH. SATINDER SINGH STANDING GP FOR RESPONDENTS	29.10.2021	24.11.2022
57	Sh.Jaibir Singh,ADJ	Chandigarh	CIVIL SUIT/04/2020	FRONTIER AGROTECH V.S KATARIA BEEJ BHANDAR	SH. ASHOK PAUL JAGGA FOR PETITIONER AND MS. RASHIKA BANSAL FOR RESPONDENT	17.08.2020	24.11.2022
58	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/507/2022	AYAAN FOODS V.S BURMAN HOSPITALITY	SH. ROHIT SURI FOR OBJECTOR, SH. VIVEK KATHURIA FOR RESPONDENT	31.05.2022	29.11.2022
59	Sh Narender ADJ,	Chandigarh	CS 1/2016	LANCER PHARACEUTICALS V/S M/S KARBSON	VIKAS JAIN/GAURAV BHARDWAJ	12.04.2016	29.11.2022
60	Sh Narender ADJ,	Chandigarh	ARB 456/2020	CHINNA COOPERATIVE VERSUS PSTCL	PLS GILL	30.07.2022	04.11.2022
61	Sh Narender ADJ,	Chandigarh	ARB 702/2022	PSCWC VERSUS GATEWAY DISTRI PARKS LTD	GURINDER SINGH SANDHU	06.10.2022	18.11.2022
62	Sh Narender ADJ,	Chandigarh	ARB 110/2017	PGI VERSUS RAMESH CHANDER KATHURIA	YOGESH MITTAL	18.02.2017	06.11.2022
63	Sh Narender ADJ,	Chandigarh	EX 628/2017	RAMESH CHADER VERSUS PGI	SIDDARTH GULATI	18.03.2017	06.11.2022
64	Sh Narender ADJ,	Chandigarh	ARB 74/2022	GATEWAY VERSUS PUNJAB STATE CONTAINER	VIPUL JOSHI	14.02.2022	07.11.2022
65	Sh Narender ADJ,	Chandigarh	CS 7/2022	SAMRAT LAMINATS PVT LTD VRSUS BALAJI UDYOG	CHE TAN GOEL/SEEMA PASRICHA	12.09.2022	07.11.2022
66	Sh Narender ADJ,	Chandigarh	CS 12/2022	OHM FOREX SERVICES VERSUS COINSTAR MONEY	AK MALERI	11.10.2022	07.11.2022
67	Sh Narender ADJ,	Chandigarh	ARB 16/2017	M/S RISHI RICEMILLS VERSUS THE PSCSC	NARESH S RANA	17.01.2017	09.11.2022
68	Sh Narender ADJ,	Chandigarh	ARB 48/2018	M/S AK ASSOCIATES VERSUS THE PSCS	MUNISH KUMAR	20.01.2018	10.11.022
69	Sh Narender ADJ,	Chandigarh	ARB 7/2021	M/S TERRIER UTILITY VERSUS PSCS	MANJIT SINGH	04.01.2017	10.11.2022
70	Sh Narender ADJ,	Chandigarh	CS 8/2021	ASHEESH AGGARWAL VERSUS AGGARWAL FOODS	VIKAS JAIN/SK CHABBRA	15.07.2021	11.11.2022
71	Sh Narender ADJ,	Chandigarh	ARB 506/2018	M/S SHIV RICE AND GENERAL MILLS VERSUS PSCSC	PUSHPINDER KAUSHAL	27.09.2016	11.11.2022
72	Sh Narender ADJ,	Chandigarh	ARB 796/2022	SOHAL RICE MILLS VERSUS PSWC AND OTHERS	HIMANSHU JOSHI	19.11.2022	12.11.2022
73	Sh Narender ADJ,	Chandigarh	ARB 816/2022	PUNJAB STATE CIVIL SUPPLIES VERSUS M/S MALERKOTLA	SH. SUKHPAL SINGH	25.11.2022	25.11.2022
74	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/736/2017	JAGDISH VS SHRI RAM TRANSPORT	SH. SUNIL HANS	28.09.2017	02.12.2022

75	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/291/2018	M/S SAHIB VS BHARAT SANCHAR	SH. SUNIL HANS	07.05.2018	01.12.2022
76	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/791/2018	CHAMKAUR RICE VS PB STATE	SH. VISHAL SODHI	19.09.2018	13.12.2022
77	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/1028/2018	BHARAT PETROLEUM VS SIMRANJEET	SH. RAMAN SHARMA	11.12.2018	24.02.2023
78	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/272/2018	BRIJ SHARMA VS SHRI RAM	MS SIMRANJIT KAUR	26.04.2018	22.12.2022
79	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/416/2018	THE MANAGER RELIANCE VS PARDEEP	SH. DK SINGHAL	05.07.2018	11.01.2023
80	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/636/2017	NARESH VS SHRI RAM TRANSPORT	SH. KARAN GORVER	05.08.2017	20.12.2022
81	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/991/2018	MS PARVEEN VS PUNJAB STATE CIVIL	SH. SP GOYAL	01.12.2018	07.03.2023

Form 6 (Punjab)													
Contested Commercial cases disposed during the month of November, 2022													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		FATEHGARH SAHIB	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Jaibir Singh ADJ, Chandigarh.	CHD	ARB/645/2022	M/S PURI OIL MILLS LTD. V.S STATE OF HARYANA	SH. VINAY KASHYAP FOR PETITIONER, SH. PRANSHU CHATURVEDI GP FOR RESPONDENT NO. 1,2 AND 4,	17.09.2022	NO	DAW ON 12.11.2022.	54	SETTLED			9